

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:11th May, 2018

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	(M.A.No.84/18) in Original Application No. 06/2018(CZ)	Manoj Kumar Malviya & Ors Vs. State of Madhya Pradesh & Ors.	Mr. Pulkit Godha, Adv. Mr. Neelesh Sharma, Adv.	
2.	(M.A.No.89/18) in Appeal No. 33/2017(CZ) (M.A.No.478/17) (M.A.No.92/18) (M.A.No.93/18)	Rajdeep Biotech Vs CPCB & 3 Ors.	Mr. Shrey Raj Saxena, adv. Mr. Yadvendra Yadav, Adv.	
FOR ADMISSION				
3.	(M.A.No.83/18) in Original Application No. 149/2017(CZ) (M.A.No.91/18)	Praveen Richariya & 2 Ors. Vs State of Madhya Pradesh & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
4.	Original Application No. 19/2018(CZ)	Villagers of Village Shahpur Vs Shri Sayeem Ali & 2 Ors.	Mr. Rohit Sharma,Adv.	
5.	Original Application No. 22/2018(CZ)	Chhail Singh Rathore Vs State of Rajasthan & 5 Ors.	Mr. Atul Shrivastava, Adv.	
6.	Original Application No. 08/2018(CZ)	Suraj Pagare & Anr. Vs State of M.P. & 5 Ors.	Mr. Varun Raj Nair, Adv.	
AFTER NOTICE				
7.	Original Application No. 03/2018(CZ)	Saleem Akhtar Shamsi V-Plan - Bhopal Vs. State of M.P. & Ors	Mr. Jitesh Dhanrajani, Adv.	
FOR COMPLETION OF PLEADING				
8.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Dept., MP	Mr. Dharamveer Sharma, Adv.	
10.	Original Application No. 77/2017(CZ) (M.A.No.488/17)	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Adv.	
11.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corp.& Ors.	Mr. Ajay Gupta, Adv. Mr. Vivek Choudhary, Adv. Mr. Sachin K. Verma, Adv.	

12.	Original Application No. 129/2017(CZ)(THC) (W.P.No.12122/16)	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	
13.	Original Application No. 88/2016(CZ) (M.A.No.380/17) (M.A.No.445/17) (M.A.No.529/17)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
14.	Original Application No. 141/2017(CZ)	Anas Ali Vs BMC & 4 Ors.	Mr. Varun Raj Nair, Adv.	
15.	Original Application No. 34/2015(CZ)	Nityanand Mishra <i>(Saraiyu River, Chitrakoot)</i> Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya SagarMishra,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
16.	Appeal No. 37/2017(CZ) (M.A.No.472/17)	M/s Shree Mishtan Bhandar Vs Madhya Pradesh Pollution Control Board	Mr. Rohit Sharma, Adv.	
17.	Original Application No. 87/2017(CZ) (M.A.No.365/17) (M.A.No.04/18) (M.A.No.05/18) (M.A.No.26/18)	Sanjay Namdeo Vs Union of India & Ors.	Mr. Rajendra Kumar Gupta, Adv. for Applicant Mr. Narendra Pal Singh,Adv. Mr. Amrit Urprah, Adv. Mr. S.R.Garg, Adv. Mr. Vivek Choudhary, Adv. Mr. PramodChoudhary,Adv. Mr. Vivek Jain, Adv. Ms. Seema Jain, Adv. Ms. Rekha Jain, Adv. Mr. Neel Choudhary, Adv.	
18.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj KumarVerma,Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr.DharamveerSharma,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
19.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. Commissioner Nagar Palika Nigam, Raipur & Ors	Ms. Arushi Chauhan, Adv.	
20.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP Mr. Shantanoo Saxena, Ad.v Mr. Ayush Dev Bajpai, Adv.	

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